

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
RAJYA SABHA
UNSTARRED QUESTION NO. 3805
ANSWERED ON 05.04.2022

MANUFACTURING CAPACITY OF SOLAR MODULES

3805. SHRI KUMAR KETKAR

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the total manufacturing capacity of solar modules in the country?
- (b) whether Indian manufacturers have facility to set up vertically integrated e.g. Polysilicon through Ingots-wafers-cells-final product solar module?
- (c) if not, how India is going to get material/equipment/systems if Approved List of Models and Manufacturers (ALMM) does not include overseas manufacturers?
- (d) whether Government has any plan to postpone implementation of ALMM, until inspection for overseas are done?
- (e) whether ALMM is mandatory for States jurisdiction based solar projects or only for projects under jurisdiction of Union Government; and
- (f) the plans to complete ALMM inspection overseas?

ANSWER

THE MINISTER OF NEW & RENEWABLE ENERGY AND POWER

(SHRI R.K. SINGH)

(a) The total capacity for manufacturing solar modules in the country, as per the Approved List of Models and Manufacturers (ALMM), as on 31.03.2022, is about 11.5 GW.

(b)&(c) Presently there is no commercial scale fully integrated (i.e. polysilicon through ingots-wafers-cells-and solar PV modules manufacturing unit) in India.

However, under Ministry of New & Renewable Energy's Production Linked Incentive Scheme 'National Programme on High Efficiency Solar PV Modules', Letters of Award have been issued to three solar PV manufacturers for setting up 8,737 MW capacity of fully integrated solar PV module manufacturing units.

(d) Presently there is no such proposal under consideration.

(e): Ministry of New and Renewable Energy (MNRE) enlists eligible models and manufacturers of solar modules complying with the BIS Standards in a list called the "Approved List of Models and Manufacturers" (ALMM). Only the models and manufacturers included in this list are eligible for use in Government Projects/ Government assisted Projects/ Projects under Government Schemes & Programmes/ Open Access / Net-Metering Projects, installed in the country, including Projects set up for sale of electricity to Government under the Guidelines issued by Central Government under section 63 of Electricity Act, 2003 and amendment thereof. The word "Government" includes Central Government, State Governments, Central Public Sector Enterprises, State Public Sector Enterprises and, Central and State Organisations/ Autonomous bodies." For Open Access / Net-Metering Projects, mandatory use of ALMM listed solar modules is applicable on such renewable energy projects which apply for open access or net-metering facility, on or after 1st October, 2022.

(f) ALMM inspection for overseas manufacturers is presently on hold on account of COVID-19.
